Thousand Metric Tonnes

	2007-08	2008-09	2009-10
Motor Spirit	564	726	2321
High Speed Diesel	1671	5664	11346
Aviation Turbine Fuel	21	59	77
Liquefied Natural Gas	2856	3372	4268
Superior Kerosene Oil	224	586	866
Total	5336	10407	18878

Source: Data provided by Reliance Industries Limited, Essar Oil Limited and Shell India Pvt. Ltd. includes sales by private oil companies to PSU oil companies and direct sales.

(c) Private companies are free to fix the retail price of their petroleum products, on commercial considerations. Accordingly, the retail prices of Petrol and Diesel sold by private companies varied from time to time, during the last three years, based on market conditions and commercial considerations.

Shortage of doctors at AIIMS Trauma Centre

- *32. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that patients at the All India Institute of Medical Sciences (AIIMS) Trauma Centre have been suffering due to shortage of specialist doctors;
- (b) whether it is also a fact that about 40 per cent of the sanctioned posts are lying vacant and demand for creation of new posts had not been fulfilled at AIIMS;
 - (c) if so, the details thereof; and
- (d) the details of steps initiated by Government to appoint adequate specialist doctors at AIIMS Trauma Centre?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The Jai Prakash Narayan Apex Trauma Centre of the All India Institute of Medical Sciences (AIIMS), New Delhi, is providing state-of-the-art comprehensive trauma care services through a full range of specialists available round the clock. During the period from April 2007 to March, 2010, 1,01,336 patients have been treated/attended to at the Trauma Centre.

The sanctioned strength of specialists/doctors at AIIMS Trauma Centre is 119 out of which 30 posts are lying vacant at present. Permission has recently been accorded for filling up of the vacant faculty posts on contract basis till regular appointments are made.

Cadre review in IRS

- *33. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:
- (a) the stage at which the proposals of cadre reviews for the IRS (IT) and IRS (C&CE) are pending;
- (b) whether Government had asked all organized services to undertake cadre reviews within one year of the notification of Sixth Central Pay Commission awards; and
- (c) whether there has been a delay in respect of the cadre review in IRS (IT) and IRS (C&CE)?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The proposal for cadre review of Indian Revenue Service (Customs & Central Excise) is in the final stages of formulation in the Directorate General of Human Resource Development of the Central Board of Excise and Customs (OBEC).

The proposal for cadre review of Indian Revenue Service (Income Tax) has been prepared by the Central Board of Direct Taxes, Department of Revenue.

- (b) The Department of Personnel and Training, issued instructions in September, 2008 and directed all Cadre Controlling Authorities under the Government of India to submit cadre review proposals so that cadre review in respect of the services under their control is carried out within a year of the notification of the Sixth Pay Commission awards.
 - (c) There has been some delay in the Cadre Review of IRS (IT) and IRS (C&CE).

Gradation of hospitals

- *34. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government proposes grading of the hospitals (A, B, C, D), both public and private, taking into consideration the facilities and specialization, in order to fix the range of hospital charges;